

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:1266
ANSWERED ON:29.07.2003
JUDICIAL ENQUIRY COMMISSIONS REPORT
BASUDEB ACHARIA

Will the Minister of COAL be pleased to state:

- (a) whether the Ministry of Labour has sought comments on the recommendations made in the Judicial Enquiry Commission's report on the Bagdighi Colliery accidents;
- (b) if so, whether the Ministry has forwarded its comments there on;
- (c) if so, the details thereof; and
- (d) the future action to be taken in this regard?

Answer

THE MINISTER OF COAL (SHRI KARIYA MUNDA)

(a): Yes, Sir.

(b) & (c): Yes, Sir. The comments of Ministry of Coal on the recommendations of the Bagdighi Court of Enquiry have been forwarded as under:-

S.No. Recommendations Comments

1. Dewatering It would not be practicable of old to follow the recommendation that workings: no water should be allowed to accumulate in the old workings of any mine particularly in the following cases.

a) In mines, where DGMS has stipulated conditions for maintaining water upto certain level to control spread of fire.

b) Where coal seam is depillared, the goaf may get filled with water due to natural process. No person can enter such depillared /goafed out areas.

c) In case of discontinued /abandoned workings accumulation of water cannot be prevented because of natural percolation from strata.

Coal Mines Regulation stipulates precautions to be taken when approaching any water body and these are presently followed.

2. Application The recommendation that proving of of latest barrier by long borehole drilled by geophysical Safety Boring Machines are methods for presently followed. Latest proving the geophysical methods such as Ground barriers/par Penetration Radar (GPR) system are tings yet to be established fully for proving the thickness of barrier. These can be adopted, as soon as these are established, in cases where the present workings reach

the cautionary zone of 120m. as per Water Danger Plan.

3. Discontinuan This recommendation is followed in ce of the most of the mines of CIL. However practice of in case of large and complex mines having both both U/G and O/C, the job Agent and involvement, both technical and Manager for managerial, is stupendous. In such single mine cases Agent is required to be posted in addition to Manager to assist in the smooth operation of large mines.

4. Vesting of A multi-disciplinary ISO headed by executive ED/CGM (Safety & Rescue) are power and functioning at the Head Quarter greater Officers of these departments are authority to inspecting mines in different the Internal subsidiaries. Deficiencies observed Safety are being pointed out and regular Organization monitoring is being done to remove (ISO) as per the violations.
the management A system of issuing safety structure of clearance prior to promotion is Coal India already in vogue for executives. Ltd.

5. Conducting The recommendation for Periodical constituting special teams at Area Check Survey Level to conduct check survey is under consideration for implementation by CIL.

6. Improvement The recommendation for appointment in Surveying of Asst. manager (Survey) to assist Organization the manager is under examination by at Mine and CIL.
DGMS level

- 7 Installation of V-NOTCH for No comments.
recording seepage of water

8. General Inspection No comments.
by DGMS Officers

9. Greater Constructive No comments.
Role of Trade Unions

(d): The recommendation of the Bagdigi court of enquiry are under process of implementation in the coal mines of subsidiary companies of Coal India Limited .